

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 29.06.2017

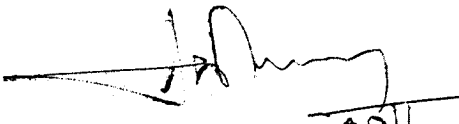
ORDER NO. 83 of 2017

Hon'ble President is pleased to partially modify sitting notified vide order no. **80/2017 for CESTAT Delhi** to the extent indicated below:-

On 30.06.2017 at 10.30 a.m. Hon'ble Sh. S. K. Mohanty, Member (Judicial) will hear Single Member bench matters.

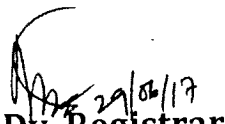
On this day, the Service Tax Division bench matters shall also be taken up by Court No. I.

By Order


(A.Mohan Kumar)
Registrar

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Dy. Registrar